NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD

TP No. 154/621A/NCLT/AHM/2016 (New)
CA No. 90/621A/CLB/MB/2013 (Old)

Coram: **Present: Hon'ble Mr. BIKKI RAVEENDRA BABU**
MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.10.2016

Name of the Company: Gopala Polyplast Ltd.

Section of the Companies Act: Section 383A of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.				
2.				

ORDER

None present for the Applicant.

Applicant has not complied with the order of this Tribunal dated 30.9.2016. applicant filed a letter stating that they have decided to approach the National Company Law Appellate Tribunal.

But so far, no intimation or stay order received from the National Company Law Appellate Tribunal.

Inform ROC Gujarat accordingly.

28/10/16

(BIKKI RAVEENDRA BABU)
MEMBER JUDICIAL

Dated this the 28th day of October, 2016